

been accepted and implemented in his Ministry in September, 1990;

(d) if so, the details thereof;

(e) whether Government are aware that the arrears of amount on implementation of the new scales w.e.f. 1st January, 1986 has been paid to staff in most *Qf* other Ministries;

(f) whether it is a fact that payment of arrears has not been made so far;

(g) if so, the reasons for delay;

(h) whether Government to make payment during the current calendar year; and

(i) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) The instructions of Ministry of Finance in this regard have been adopted and implemented by this Ministry, giving effect from 1.1.1986.

(c) This Ministry has no information in this regard.

(d) to (g) The bills for payment of arrears are under preparation. Efforts are being made to make payment to all the eligible staff as early as possible. In fact, some of the staff have already received the payment.

Financing of Housing Projects

239. SHRI PASUMPON THA

KIRUTTINAN; SHRI V. GOPALSAMY:

Will the Minister of URBAN DEVELOPMENT be pleased to state;

(b) which are the financial institutions other than scheduled banks that finance individual housing projects alongwith their addresses, rate of interest being charged and terms and conditions governing grant of loan; and

(c) whether Government propose to increase the finance for housing projects and if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) Besides scheduled commercial banks, finance for individual housing is made available by financial institutions like LIC, GIC, Cooperative Banks, Cooperative Housing Finance Societies, Housing Development Finance Corporation and several other specialised housing financial institutions (HFIs) set up by LIC, GIC and some Nationalised Banks as also those in private sector in the recent past. The names and addresses of these specialised HFIs approved by National Housing Bank are given in attached statement (See below) The HFIs including commercial banks etc. are expected to follow the pattern, of lending for housing prescribed by National Housing Bank from time to time. Following rate of interest have been prescribed by NHB w.e.f. 22-9-1990.

Loan Amount	Rate of interest %
	10.0
Over Rs. 7,500 & upto Rs. 15,000	11.5
	12.0
Over Rs. 25,000 & upto Rs. 50,000..... •	14.0
Over Rs. 50,000 & upto Rs. 2.00lakh	15.0
	16.0

The period of repayment is usually 10 to 15 years but varies according to terms fixed by individual institutions.

(b) With a view to mobilising more finance for housing sector, NHB has launched Home Loan Account Scheme and refinancing schemes for approved HFIs.

Line of Credit has been extended to NHP and HDFC from external aid agencies.

Some HFIs like HDFC are operating loan linked contractual saving schemes.

The RBI has earmarked 1.5 per cent of incremental deposits of commercial banks for housing finance of which 30 per cent is meant for direct loans to individuals.

LIC and GIC are devoting specified proportions of investible funds for urban and rural housing.

Additional institutional sources like Employees Provident Fund also tapped for increasing the availability of housing finance for individuals and public agencies.

The World Bank and other aid agencies are assisting urban and rural housing schemes and slum upgradation in a number of States.

The Cooperative sector has been supported by increasing funds from LIC, HUDCO and Cooperative banks.

Funds are made available to State Housing Agencies through provisions in the Annual Plans.

Statement

List of approved housing finance institutions

(a) CANFIN HOMES Ltd; 32, Race Course Road, Bangalore. 560 001.

(b) DEWAN HOUSING DEVELOPMENT FINANCE Ltd; Warden House, 2nd Floor, Sir P. M. Road, Fort, Bombay-400023.

3. GIC GRIH VITTA Ltd., Industrial Assurance Building, Church, gate, Bombay-400 020.

1. GUJARAT RURAL HOUSING FINANCE CORPORATION Ltd; Ambica House, Behind C.U. Shah College, Ashram Road, Ahmedabad.

2. HOUSING DEVELOPMENT FINANCE CORPORATION Ltd; Ramon House, 169, Backbay Reclamation, Bombay-400020.

3. HOUSING PROMOTION AND FINANCE CORPORATION Ltd; Nagaland House, 11, Shakespeare Sarani, Calcutta-700071.

7. LIC HOUSING FINANCE Ltd; Bombay Life Building, 2nd Floor, 45/47, Veer Nariman Road, Bombay-400 001.

8. PNB HOUSING FINANCE Ltd; Vikrant Tower, 4—Rajendra Place, New Delhi-110 008.

9. VYASA BANK HOUSING FINANCE Ltd; 72, St. Marks Road, Bangalore-560 001.

10. INDIA HOUSING FINANCE & DEVELOPMENT Ltd; 29, Whites Road, Madras-600 014.

Shifting of Headquarters of some of the Public Undertakings from Delhi

240. SHRI PASUMPON THAKIRUTTINAN: SHRI V. GOPALSAMY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

4. whether any decision was taken to shift the headquarters of some of public undertakings from Delhi;

5. if so the names of the public undertakings and also their proposed locations;

(c.) whether the process of shifting has begun in each case; and

(d) if not, the reasons thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) to (d) A list of 27 (Twenty seven) Public Undertakings which have been identified for shifting of their offices to any of the